

(b) whether it is a fact that the recent seizure in Bombay has unearthed the operation of an international gang; and

(c) if so, the nature of action taken against them?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) During the period from June to November, 1967, the Customs and Central Excise authorities seized approximately 3796 Kgs. of gold; the seizures were the highest in the State of Maharashtra.

(b) It is not clear as to which recent seizure in Bombay of reference has been made by the Hon'ble Member.

(c) Does not arise.

DEVELOPMENT OF RING TOWNS AROUND  
DELHI

5240. SHRI HUKAM CHAND KACHWAI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that he called a meeting of the representatives of the Governments of Haryana, U.P. and Union Territory of Delhi to have discussions over the development of the Capital region on the 7th December, 1967; and

(b) if so, the details of the discussions held and the out-come thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) A High Powered Board for the planned development of the National Capital Region under the chairmanship of the Minister of Home Affairs, has been set up by Government on 31st July, 1961. Amongst others, the Government of Uttar Pradesh, Rajasthan and Haryana besides Union Territory of Delhi and the Municipal Corporation of Delhi, are represented on the Board. The Board last met on the 6th December, 1967.

(b) (i) The question of augmentation of drinking water supply in Delhi was discussed

and the Board approved in principle a scheme prepared by the Ministry of Irrigation and Power.

(ii) It was decided that in order to tackle effectively the problem of preparation and implementation of National Capital Region development plan, it was necessary to create a statutory body.

(iii) The problem of unauthorised colonies should be decided on merits, and growth of such unauthorised colonies should be prevented.

FORMATION OF NEW HOUSE BUILDING  
CO-OPERATIVE SOCIETIES IN DELHI

5241. SHRI YAJNA DATT SHARMA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether a new House Building Co-operative Society can be formed in Delhi Territory entitling them the allotment of land acquired by Government for allotment to such societies formed earlier; and

(b) if so, the details of the rules governing the allotment of land to such societies?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) and (b). A proposal for permitting registration of such co-operative house building societies as are willing to take land in Delhi on "group housing" basis and to build flats for their members collectively, is under consideration of the Government.

गंधक का आयात

5242. श्री महाराज सिंह चार्लो : क्या वेदोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि ;

(क) क्या पाइराइट्स और ब्लौह धातु संयन्त्रों से उपलब्ध सल्फर गैसों का उपयोग